

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/670/(IB)/2017
NAME OF THE PETITIONER(S) : STANBIC BANK GHANA LTD
NAME OF THE RESPONDENT(S) : RAJKUMAR IMPEX PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1.	ANIRUDH KRISHNAN P.R. VANDANA SNEHA PRADEEP	COUNSEL FOR PETITIONER	<i>Handwritten signature</i>

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to make submissions. Time is extended at request. Put up on 08.01.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc